

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0004506/2022	DEEPAK SINGH @ MONU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /159 /2022 () //
2	BLAPL/0004507/2022	LIPUN SAHU VS STATE OF ODISHA	ADITI HOTA VS	ANGUL SADAR PS /169 /2022 () //
3	BLAPL/0004508/2022	RAJESH KUMAR SHAW VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /132 /2021 () //
4	BLAPL/0004509/2022	SURESH DAS VS STATE OF ODISHA	C.R.DAS VS	BADAMBADI /122 /2022 () //
5	BLAPL/0004510/2022	JAGA MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /106 /2022 () //
6	BLAPL/0004511/2022	AJIT SINGH @ ARJUN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BAISINGA /336 /2021 () //
7	BLAPL/0004512/2022	HARIBANDHU KHADA VS STATE OF ODISHA	DIGAMBAR SETHI VS	JEYPORE SADAR /80 /2022 () //
8	BLAPL/0004513/2022	AJAYA BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	NARASINGHPUR /14 /2021 () //
9	BLAPL/0004514/2022	CHAMPARANI KARKARA @ CHAMPA VS STATE OF ODISHA	S.S.RAY (2) VS	TENTULIKHUNTI /105 /2021 () //
10	BLAPL/0004515/2022	LITU @ PURNA CHANDRA SAHOO VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MARSHAGHAI /229 /2019 () //
11	BLAPL/0004516/2022	PRAMOD BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /358 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0004517/2022	MADHAB RAO VS STATE OF ODISHA	GYANALOKA MOHANTY VS	JEYPORE SADAR /115 /2022 () //
13	BLAPL/0004518/2022	DINESH KUMAR BHOI VS STATE OF ODISHA	RAMDAS ACHARY VS	KHANDAGIRI P.S. /42 /2022 () //
14	BLAPL/0004519/2022	SUMANTA SARKAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHITRAKONDA /32 /2022 () //
15	BLAPL/0004520/2022	PRADEEP JENA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	DELANGA /58 /2020 () //
16	BLAPL/0004521/2022	KRUSHNA PODH VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /37 /2013 () //
17	BLAPL/0004522/2022	ANANTA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
18	BLAPL/0004523/2022	SAMI ULLAHA SIDDIQUI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT TOWN /222 /2020 () //
19	BLAPL/0004524/2022	PADIA @ PRADEEP SAHOO VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BARANGA /109 /2015 () //
20	BLAPL/0004525/2022	THOMAS PUJARI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BADAGADA /261 /2021 () //
21	BLAPL/0004526/2022	SAHADEB TAMRABI @ SAHADEV TAMARBI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Judambo /1 /2022 () //
22	BLAPL/0004527/2022	ANIL PATRA VS STATE OF ODISHA	JEETENDRA SAHU VS	BARKOTE /141 /2022 () //
23	BLAPL/0004528/2022	HAPPY @ BISWAJIT MOHANTY	MANAS RANJAN DHAL	MALGODOWN /106 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004529/2022	DEBA @ DEBAN @ DEBENDRA PANDA	PRIYA RANJAN SINGH	PARADEEP LOCK /51 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004530/2022	PRAHALLAD KHILLO	ASIT KUMAR JENA	CHITRAKONDA /192 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004531/2022	MALLICK BAJINGA	ASIT KUMAR JENA	CHITRAKONDA /192 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004532/2022	INDRAJIT KANHAR	UMAKANTA BARIK	BALLIGUDA /172 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004533/2022	MESHU MEHER @ MASHESU MEHER	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004534/2022	ASHOK KUMAR SAHOO	SARADA PRASAD DASH	MANCHESWAR P.S. /83 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004535/2022	CHANDAN PATRA	AKSHAYA KUMAR SAHOO	DEOGARH /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004536/2022	GAYADHAR SWAIN	MAHES DAS	BANAPUR P.S. /86 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004537/2022	BAPUN @ SURENDRA BINDHANI	JAJATI KESHARI KHUNTIA	BALASORE SADAR /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004538/2022	BHAKTA CHARAN DANGA	SAROJ KUMAR PADHI	BAUNISUNI /145 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004539/2022	RAJESH KUMR SHAW	PRIYA RANJAN SINGH	HINDOL /35 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0004540/2022	STATE OF ODISHA ALOK BAG VS	DEBABRATA RATH VS	// BARGAON /28 /2022 ()
36	BLAPL/0004541/2022	STATE OF ODISHA BABULA NAIK VS	JNYANANANDA PANDA VS	// LANJIGARH /16 /2022 ()
37	BLAPL/0004542/2022	STATE OF ODISHA GOURAHARI PRADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// KINJIRKELA /103 /2021 ()
38	BLAPL/0004543/2022	STATE OF ODISHA NILAKANTHA HANSA VS	BIBHUTI BHUSAN PANDA VS	// / /0 ()
39	BLAPL/0004544/2022	STATE OF ODISHA NIRANJAN MOHANTA VS	ASHUTOSH MOHANTA VS	// KARANJIA /102 /2022 ()
40	BLAPL/0004545/2022	STATE OF ODISHA PRASANTA KUMAR JENA VS	AKASH BHUYAN VS	// SAMBALPUR CYBER /17 /2022 ()
41	BLAPL/0004546/2022	STATE OF ODISHA SUDARSHAN NAHAK VS	ABHAS MOHANTY VS	// RASOL /9 /2022 ()
42	BLAPL/0004547/2022	STATE OF ODISHA BIKASH KUMAR YADAV VS	SUSIL KUMAR PATNAIK VS	// RUGUDI /13 /2022 ()
43	BLAPL/0004548/2022	STATE OF ODISHA CHANDA @ CHANDAN DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /51 /2021 ()
44	BLAPL/0004549/2022	STATE OF ODISHA BASANTA DIGAL @ DOILA VS	AMITAV TRIPATHY VS	// GOCHHAPADA /42 /2022 ()
45	BLAPL/0004550/2022	STATE OF ODISHA MANOJ RAI @ RAY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// BRAJARAJNAGAR /66 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0004551/2022	BISWAJIT SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	PIPLI /543 /2021 () //
47	BLAPL/0004552/2022	JOGI @ JOGENDRA GOUDA VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	KABISURYANAGAR (KODALA) /29 /2021 () //
48	BLAPL/0004553/2022	SUMAN MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
49	BLAPL/0004554/2022	RAJEEB KUMAR SINGH VS STATE OF ODISHA	CHANDAN KUMAR DEY VS	BARGAON /40 /2021 () //
50	BLAPL/0004555/2022	ACHUTA DALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /152 /2021 () //
51	BLAPL/0004556/2022	RINKU DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
52	BLAPL/0004557/2022	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	JAGANNATHA PRASAD /62 /2014 () //
53	CMAPL/0000233/2022	SUDHIR KU CHOUDHURY VS SECY. TO GOVT.	adv. VS	// () //
54	CMP/0000456/2022	DIN DAYAL AGARWAL VS AJAY KUMAR GOYAL	MOHENDRA KUMAR MOHAPATRO VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CMA/0000014/2022
55	CMP/0000457/2022	PRADEEP AGARWAL @ PRADEEP KUMAR ARARWA VS AJAY KUMAR GOYAL	MOHENDRA KUMAR MOHAPATRO VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CMA/0000013/2022
56	CMP/0000458/2022	MAHAVIR DHARUA VS TULARAM SAHU	PRASANNA KUMAR MISHRA VS	// () //
57	CMP/0000459/2022	AKSHAYA KUMAR SWAIN	BIBEKANANDA BHUYAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	CMP/0000460/2022	PRAVA DAS JAPAMALI BHAISA	SHAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
59	CONTC/0003516/2022	HAREKRUSHNA GHUSI RAJ KISHOR SAHOO	DURGA PRASAD JENA	//
		VS	VS	0
60	CONTC/0003517/2022	STATE OF ODISHA SUBHRANSU MOHAN DASH	L.K.MAHARANA	//
		VS	VS	0
61	CONTC/0003518/2022	R.K.SHARMA,ADDL. CHIEF SECY.,H AND F.W DEPT. JAYANTA KUMAR MOHAPATRA	ADV	//
		VS	VS	0
62	CONTC/0003519/2022	ANU GARG, I.A.S. MAHANI CHARAN MALLICK	ADV	//
		VS	VS	0
63	CONTC/0003520/2022	SRIDHAR PATRA, CHAIRMAN CUM MANAGING DIRECTOR, NATIONAL ALUMINIUM COMPANY LTD. ASHOK KUMAR MUDULI	ADV	//
		VS	VS	0
64	CONTC/0003521/2022	SRIDHAR PATRA, CHAIRMAN CUM MANAGING DIRECTOR, NATIONAL ALUMINIUM COMPANY LTD. MANOJ KUMAR PANDA	S.SATAPATHY	//
		VS	VS	0
65	CONTC/0003522/2022	BISHNUPADA SETHY, I.A.S. MENAKA DEI	S.SATAPATHY	//
		VS	VS	0
66	CONTC/0003523/2022	BISHNUPADA SETHY, I.A.S. MANEJAR MAHANTA	S.SATAPATHY	//
		VS	VS	0
67	CONTC/0003524/2022	BISHNUPADA SETHY, I.A.S. PRAVAKAR MOHANTA	S.SATAPATHY	//
		VS	VS	0
68	CONTC/0003525/2022	BISHNUPADA SETHY, I.A.S. JHADESWAR MAHANTA	S.SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0003526/2022	BISHNUPADA SETHY, I.A.S. HEMALATA MAHANTA VS	S.SATAPATHY VS	// // 0
70	CONTC/0003527/2022	BISHNUPADA SETHY, I.A.S. JASHODA MAHANTA VS	S.SATAPATHY VS	// // 0
71	CONTC/0003528/2022	BISHNUPADA SETHY, I.A.S. DURYADHAN MAHANTA VS	S.SATAPATHY VS	// // 0
72	CONTC/0003529/2022	BISHNUPADA SETHY, I.A.S. SAROJINI PAHI VS	S.SATAPATHY VS	// // 0
73	CONTC/0003530/2022	BISHNUPADA SETHY, I.A.S. SABITA MAHANTA VS	S.SATAPATHY VS	// // 0
74	CONTC/0003531/2022	BISHNUPADA SETHY, I.A.S. CHAITAN CHARAN MAHANTA VS	S.SATAPATHY VS	// // 0
75	CONTC/0003532/2022	BISHNUPADA SETHY, I.A.S. UMAKANTA MAHANTA VS	S.SATAPATHY VS	// // 0
76	CONTC/0003533/2022	BISHNUPADA SETHY, I.A.S. SURESH KUMAR PALEI VS	S.SATAPATHY VS	// // 0
77	CONTC/0003534/2022	BISHNUPADA SETHY, I.A.S. BANAMALI MAHANTA VS	S.SATAPATHY VS	// // 0
78	CONTC/0003535/2022	BISHNUPADA SETHY, I.A.S. SUDHIR KUMAR SAHU VS	ADV VS	// // 0
79	CONTC/0003536/2022	SATYABRATA SAHU, SECY., REVENUE DEPT. UDAYANATH MAJHI VS	ADV VS	// // 0
		BISHNUPADA SETHI, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0003537/2022	TANMAY KUMAR MOHANTY VS SURESH CHANDRA MOHAPATRA, CHIEF SECY., GOVERNMENT OF ODISHA.	TANMAY MISHRA VS	// 0
81	CONTC/0003538/2022	AJAYA KUMAR SAMAL VS SURESH CHANDRA MOHAPATRA, CHIEF SECY., GOVERNMENT OF ODISHA.	TANMAY MISHRA VS	// 0
82	CONTC/0003539/2022	T.RAJENDRA KUMAR PATRO VS SURESH CHANDRA MOHAPATRA, CHIEF SECY., GOVERNMENT OF ODISHA.	TANMAY MISHRA VS	// 0
83	CONTC/0003540/2022	BASANTA KUMAR DASH VS SURESH CHANDRA MOHAPATRA, CHIEF SECY., GOVERNMENT OF ODISHA.	TANMAY MISHRA VS	// 0
84	CONTC/0003541/2022	MANOJ KUMAR PRADHAN VS AMIT MOTWANI, REGIONAL MANAGER, BHARATI AXA GENERAL ANSURANCE CO. LTD	ADV VS	// 0
85	CONTC/0003542/2022	PRAFULLA KUMAR NAYAK VS PRIYABRAT DAS, TAHASILDAR, ATHAGARH	ADV VS	// 0
86	CONTC/0003543/2022	AKSHAYA KUMAR PATEL VS DR. MONA SHARMA. IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0
87	CONTC/0003544/2022	BAIDHAR MALLICK VS RAJ KUMAR SHARMA, IAS	ADV. VS	// 0
88	CONTC/0003545/2022	AKSHAYA KUMAR BEHERA VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// 0
89	CONTC/0003546/2022	SUKANTA KUMAR PARHI VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// 0
90	CONTC/0003547/2022	PRAHALLAD MALLICK VS RAJ KUMAR SHARMA, IAS	ADV. VS	// 0
91	CONTC/0003548/2022	RAMESH CHANDRA PARIDA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0003549/2022	RAJ KUMAR SHARMA, I.A.S. CHAKRADHAR PRADHAN	ADV	//
		VS	VS	0
93	CONTC/0003550/2022	A.K.MEENA, I.A.S. BIDYADHAR PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
94	CONTC/0003551/2022	BHASKAR SARMA, I.A.S. NATH BAGHAR	ADV	//
		VS	VS	0
95	CONTC/0003552/2022	STATE OF ODISHA RABINDRA PATTANAIAK	ADV	//
		VS	VS	0
96	CONTC/0003553/2022	A.K.MEENA, I.A.S. DUBARAJ KUNWAR	ADV	//
		VS	VS	0
97	CONTC/0003554/2022	DR. MONA SHARMA, I.A.S. MANOJ KUMAR PRADHAN	ADV	//
		VS	VS	0
98	CONTC/0003555/2022	DR RAJKISHORE SHARMA, PRINCIPAL SECY., H AND FW DEPT. BIMAL KUMAR PRADHAN	ADV	//
		VS	VS	0
99	CONTC/0003556/2022	DR RAJKISHORE SHARMA, PRINCIPAL SECY., H AND FW DEPT. GODABARISH MANDAL	ADV	//
		VS	VS	0
100	CONTC/0003557/2022	BHASKAR SARMA, I.A.S. MEENA DAS	ADV	//
		VS	VS	0
101	CONTC/0003558/2022	BHASKAR SHARMA, I.A.S. MAMATA MISHRA	ADV.	//
		VS	VS	0
102	CONTC/0003559/2022	BHASKAR SARMA, I.A.S. DEBAKI DEI @ MAHARANA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0003560/2022	BHASKAR SARMA, I.A.S. PRAMOD KUMAR SAHOO VS	PRABIR KUMAR RAY VS	// // 0
104	CONTC/0003561/2022	VIR VIKRAM YADAV, COMMNR CUM SECY., NARAYAN SAHOO VS	FOOD SUPPLIES AND CONSUMER WELFARE DEPT. ADV. VS	// // 0
105	CONTC/0003562/2022	BHASKAR SARMA, I.A.S. PRASANTA KUMAR SAHOO VS	ADV VS	// // 0
106	CONTC/0003563/2022	A.K.MEENA, I.A.S. MAHENDRA KUMAR SAHU VS	ADV. VS	// // 0
107	CONTC/0003564/2022	A.K.MEENA, IAS AMIYA RANJAN SINGH VS	ADV VS	// // 0
108	CONTC/0003565/2022	ANU GARG, I.A.S. NAKUL KUMAR DHAL VS	SANKAR PRASAD PANI VS	// // 0
109	CONTC/0003566/2022	RIJU BANERJEE, DIRECTOR, PLI, DEPT JAGABANDHU MOHANTY VS	ADV VS	// // 0
110	CONTC/0003567/2022	BISHNUPADA SETHI, I.A.S. M/S.KETAN CONSTRUCTION LTD. VS	GAUTAM SIDDIQUE VS	// // 0
111	CONTC/0003568/2022	CHIEF ENGINEER DPI AND ROADS ODISHA M/S.KETAN CONSTRUCTION LTD. VS	GAUTAM SIDDIQUE VS	// // 0
112	CONTC/0003569/2022	CHIEF ENGINEER DPI AND ROADS ODISHA M/S.RAGHVA CONSTRUCTIONS VS	GAUTAM SIDDIQUE VS	// // 0
113	CONTC/0003570/2022	CHIEF ENGINEER DPI AND ROADS ODISHA AMBIKA PRASAD JENA VS	DINESH KU.PATRA VS	// // 0
		BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0003571/2022	KUNA CHANDRA SUBUDHI VS JUGAL KISHORE HOTA, SECY., MANAGING COMMITTEEM JHADESWAR MAHAVIDYALAYA	ADV VS	// ()
115	CONTC/0003572/2022	PRAVAKAR PRADHAN VS DHARANIDHAR RANA, OES 1	ADV VS	// ()
116	CONTC/0003573/2022	BINOD KUMAR PANDA VS ASHOK KUMAR KALUARAM MEENA, I.A.S.	ADV VS	// ()
117	CONTC/0003574/2022	BIJAYA KUMAR SWAIN VS PRADEEP KUMAR JENA, I.A.S.	ADV VS	// ()
118	CONTC/0003575/2022	BINOD KUMAR DAS VS SURENDRA KUMAR , I.A.S.	ADV VS	// ()
119	CONTC/0003576/2022	ADARSHA DURGABATI RASTRABHASA VIDYALAY VS BISHNUPADA SETHI, I.A.S.	ADV VS	// ()
120	CONTC/0003577/2022	PADMANAV KHADIA VS ASHWINI KUMAR MISHRA, DIRECTOR OF HIGHER EDU., ODISHA	ADV VS	// ()
121	CRLA/0000402/2022	GOLEKHA BHUKTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /49 /2022 ()
122	CRLA/0000403/2022	SABITA BEHERA VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /48 /2019 ()
123	CRLA/0000404/2022	SUDHIR KISAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LOISINGHA(BOLANGIR) /76 /2015 ()
124	CRLA/0000405/2022	SUCHANDRA SINGH @ SUCHANDRA SUNDAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PANIKOILI /62 /2022 ()
125	CRLA/0000406/2022	AKA BADAMALI	BHABANI SHANKAR DASPARIDA	MANAMUNDA /49 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
126	CRLMA/0000120/2022	STATE OF ODISHA	SIDHARTHA SANKAR MOHAPATRA, ASC	/ /0
		VS	VS	()
		JITENDRIYA MAJHI		//
127	CRLMA/0000121/2022	RAM CHANDRA PADHI	ADV.	BAIDYANATHPUR /35 /2009
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001363/2022	SUBHEN MAHAPATRA @ SOBHEN @ SOVEN MOHAPATRA	PANDEY MISHRA	RAJKANIKA /96 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0001364/2022	SAIRAM DASH	SUSHANTA KUMAR JOSHI	BELPARA /178 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
		STATE OF ODISHA		GR/0000662/2020
130	CRLMC/0001365/2022	SURYAKANTA BHOLA	SUSANTA KUMAR MISHRA	G.UNDYAGIRI /12 /2019
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001366/2022	KISHORE@KISHORE KUMAR ROUT	JIBANANANDA MOHANTY	KOREI /169 /2010
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001367/2022	BRAJAKISHORE SAHOO	PRANAB KUMAR GHOSE	/ /0
		VS	VS	()
		SOUBHAGINI SAHOO		//
133	CRLMC/0001368/2022	RAJENDRA NATH LENKA @ RAJENDRA LENKA	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		SASMITA MOHANTY		//
134	CRLMP/0000964/2022	BASANTA KUMAR SAHU	SANGRAM RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000965/2022	KAILASH CHANDRA MOHANTY	GAGAN BIHARI SINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000966/2022	MANOJ KUMAR DASH	SOU MENDRA PATTANAIK	CAPITAL P.S. /687 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000967/2022	STATE OF ODISHA KHIROD CHANDRA MALLICK VS	KISHORE KUMAR JENA VS	// / /0 ()
138	CRLMP/0000968/2022	STATE OF ODISHA RAJENDRA NATH MOOKERJEE VS	BHABANI SANKAR DAS VS	// / /0 ()
139	CRLMP/0000969/2022	STATE OF ODISHA PRAKASH CHANDRA NAHAK VS	BHABANI SANKAR DAS VS	// RAMBHA (KHALLIKOTE) /44 /2022 ()
140	CRLMP/0000970/2022	STATE OF ODISHA BARUN NAIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
141	CRLMP/0000971/2022	STATE OF ODISHA SAROJ KUMAR BHUYAN VS	DIBYAJYOTI SAHOO VS	// / /0 JUDGE FAMILY COURT,BALASORE(Baleshwar)
142	CRLMP/0000972/2022	SAROJINI RAJ @ BHUYAN GYANARANJAN SWAIN VS	PANCHANAN PANIGRAHI VS	Crp/0000012/2016 / /0 ()
143	CRLMP/0000973/2022	STATE OF ODISHA KALESWAR PRASAD HOTTA VS	LALITENDU MISHRA VS	// / /0 ()
144	CRLREV/0000212/2022	STATE OF ODISHA M/S.GOLDENWAY LOGISTIC AND MARKETING VS	TUKUNA KUMAR MISHRA VS	// JEYPORE SADAR /205 /2021 SPECIAL JUDGE,JEYPORE(Koraput)
145	CRLREV/0000213/2022	STATE OF ODISHA K.SUKJITSINGH @ SUKJIT SINGH VS	JUGALA KISHORE PANDA VS	MISCA/0000108/2021 M.V.79 /9 /2021 ()
146	FAO/0000179/2022	STATE OF ODISHA SARASWATI DAS VS	SATYABAN SAHOO VS	// / /0 ()
147	FAO/0000180/2022	UNION OF INDIA BIJAYA KUMAR PANIGRAHI VS	PRAFULLA CH. BISWAL VS	// / /0 ()
		AJIT PRADHAN		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MACA/0000238/2022	DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. VS SABITRI LAKRA	SAD MENDRA KUMAR GHOSE VS	// ()
149	MATA/0000101/2022	LALI @ SISTER ROSY VS SWAYAM PRAKASH NAYAK	SATYABRATA SUTAR VS	// ()
150	MATA/0000102/2022	DEEPMALA MISHRA VS RAJANARAYAN MAHAPATRA	AJAYA NAYAK VS	// ()
151	RSA/0000114/2022	ANNAPURNA DAS VS BASUMATI DAS	J.K.MISHRA 2 VS	// ()
152	RSA/0000115/2022	SADANANDA MOHANTA VS RANGALATA DAS	ABHISHEK DASH VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000010/2019
153	RSA/0000116/2022	ANNAPURNA DEI VS GAGAN BIHARI JENA	NIROD KUMAR SAHU VS	// ()
154	RVWPET/0000127/2022	ARABINDA SENAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
155	STREV/0000019/2022	M/S. LINGARAJ CASHEW INDUSTRY VS COMMISSIONER OF COMMERCIAL TAXES	J.M.PATTNAIK VS	// ()
156	TRP(C)/0000178/2022	SUBHASHREE PRADHAN VS RAFFIN KUMAR NAYAK	BIBHU PRASAD TRIPATHY VS	// ()
157	WA/0000704/2022	STATE OF ODISHA VS PRAFULLA KUMAR MALLIK	SHAKTI PRASAD PANDA, AGA VS	// ()
158	WA/0000705/2022	STATE OF ODISHA VS RATAN KUMAR SAHOO	RABI NARAYAN MISHRA, AGA VS	// ()
159	WA/0000706/2022	STATE OF ODISHA	RABI NARAYAN MISHRA, AGA	//

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0012901/2022	HEMANTA KUMAR SWAIN JAYADEV MANDANGI	SRIKANTA KU. NATH	//
		VS	VS	0
161	WP(C)/0012902/2022	STATE OF ODISHA ANANTHO BEHARA BEENA	SRIKANTA KU. NATH	//
		VS	VS	0
162	WP(C)/0012903/2022	STATE OF ODISHA KHETROBASI BEHERA	SRIKANTA KU. NATH	//
		VS	VS	0
163	WP(C)/0012904/2022	STATE OF ODISHA NAMITA BIDIKA	SRIKANTA KU. NATH	//
		VS	VS	0
164	WP(C)/0012905/2022	STATE OF ODISHA PRAMILA NAYAK	DEBENDRA PRADHAN	//
		VS	VS	0
165	WP(C)/0012906/2022	STATE OF ODISHA SK. ZAHID ALAM	BIBHU PRASAD DAS	//
		VS	VS	0
166	WP(C)/0012907/2022	STATE OF ODISHA PRASANNA KUMAR BABU	SUSHANTA KU. JOSHI	//
		VS	VS	0
167	WP(C)/0012908/2022	STATE OF ODISHA BASANTA MANJARI DEVI	BHAWANI PRASAD TRIPATHY	//
		VS	VS	0
168	WP(C)/0012909/2022	STATE OF ODISHA KOI CHENNA @ K.CHENNA REDDY	MIHIR SEKHAR SAHOO	//
		VS	VS	0
169	WP(C)/0012910/2022	STATE OF ODISHA TAPAN KUMAR BEHERA	GANESWAR BEHERA	//
		VS	VS	0
170	WP(C)/0012911/2022	STATE OF ODISHA DIBAKAR PRADHAN	DEBASIS TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0012912/2022	STATE OF ODISHA CHINMAYA DASH VS	SISIR KUMAR PUROHIT VS	// // 0
172	WP(C)/0012913/2022	STATE OF ODISHA BHAKTABANDHU PATRA VS	LAXMIKANTA MOHANTY VS	// // 0
173	WP(C)/0012914/2022	STATE OF ODISHA HARIHAR LENKA VS	NILAKANTHA JUJHARSINGH VS	// // 0
174	WP(C)/0012915/2022	STATE OF ODISHA SOUMYA RANJAN SAHOO VS	GOPINATH MISHRA VS	// // 0
175	WP(C)/0012916/2022	STATE OF ODISHA HARIHAR LENKA VS	NILAKANTHA JUJHARSINGH VS	// // 0
176	WP(C)/0012917/2022	STATE OF ODISHA HARIHAR LENKA VS	NILAKANTHA JUJHARSINGH VS	// // 0
177	WP(C)/0012918/2022	STATE OF ODISHA HARIHAR LENKA VS	NILAKANTHA JUJHARSINGH VS	// // 0
178	WP(C)/0012919/2022	STATE OF ODISHA KRISHNA DEV RAY VS	ABHAYA KUMAR BEHERA VS	// // 0
179	WP(C)/0012920/2022	STATE OF ODISHA HARIHAR LENKA VS	NILAKANTHA JUJHARSINGH VS	// // 0
180	WP(C)/0012921/2022	STATE OF ODISHA HARIHAR LENKA VS	NILAKANTHA JUJHARSINGH VS	// // 0
181	WP(C)/0012922/2022	STATE OF ODISHA PUBLIC INFORMATION OFFICER, ODISHA VS REGISTRAR, ODISHA STATE INFORMATION COMMISSION	AMIYA KUMAR MISHRA, AGA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0012923/2022	HARIHAR LENKA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
183	WP(C)/0012924/2022	KRUSHNA CHANDRA NAIK VS REGISTRAR CIVIL COURT, DEOGARH	SAMARENDRA PATTANAİK VS	// 0 //
184	WP(C)/0012925/2022	HARIHAR LENKA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
185	WP(C)/0012926/2022	HARIHAR LENKA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
186	WP(C)/0012927/2022	BALUNKESWAR SARANGI VS URBAN CO-OPERATIVE BANK LTD., CUTTACK	SOUMYA RANJAN MOHANTY VS	// 0 //
187	WP(C)/0012928/2022	SUNIL NAYAK VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
188	WP(C)/0012929/2022	GIRISH CHANDRA MOHANTA VS UNION OF INDIA	MILLON KUMAR VS	// 0 //
189	WP(C)/0012930/2022	NIRANJAN MALANA VS REGIONAL TRANSPORT AUTHORITY, GANJAM	SIDDHARTH GOUTAM DAS VS	// 0 //
190	WP(C)/0012931/2022	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
191	WP(C)/0012932/2022	BIBHUTIBHUSAN MOHAPATRA VS UNION OF INDIA		// 0 //
192	WP(C)/0012933/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSRAMITAV BAGCHI VS HAKIM KHAN		// 0 //
193	WP(C)/0012934/2022	BIBHUTIBHUSAN MOHAPATRA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0012935/2022	ELECTION COMMISSION OF INDIA, NEW DELHI RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSRAMITAV BAGCHI		//
		VS	VS	0
195	WP(C)/0012936/2022	PRANITA MOHANTY LALAT KISHOR @ KUMAR KHUNTIA	AKSHAYA KUMAR DORA	//
		VS	VS	0
196	WP(C)/0012937/2022	THE EXECUTIVE ENGINEER, ELECTRICAL (TPCODL) RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSRAMITAV BAGCHI		//
		VS	VS	0
197	WP(C)/0012938/2022	REENA MISHRA JAGANNATH SAHOO	SUBASH CH PANI	//
		VS	VS	0
198	WP(C)/0012939/2022	R.T.O.,BBSR -1 ANUPAMA PARIDA	SIDHARTHA SWAIN	//
		VS	VS	0
199	WP(C)/0012940/2022	STATE OF ODISHA PURUSOTTAM MISHRA	RAJIV KUMAR MAHANTA	//
		VS	VS	0
200	WP(C)/0012941/2022	STATE OF ODISHA BIRANCHI PRASAD MISHRA	SIDHARTHA SWAIN	//
		VS	VS	0
201	WP(C)/0012942/2022	STATE OF ODISHA JAYARAM DASH	RAMA KRISHNA BISOI	//
		VS	VS	0
202	WP(C)/0012943/2022	STATE OF ODISHA RASHMI REKHA ROUT	SIDHARTHA SWAIN	//
		VS	VS	0
203	WP(C)/0012944/2022	STATE OF ODISHA SACHIKANTA SAMAL	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
204	WP(C)/0012945/2022	STATE OF ODISHA KEDARNATH SAHOO	TANMAY MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0012946/2022	THE STATE OF ODISHA SANGRAM KESHARI ROUT VS	ULLASH CHANDRA MOHANTY VS	// // ()
206	WP(C)/0012947/2022	STATE OF ODISHA SURESH KUMAR MOHAPATRA VS	ULLASH CHANDRA MOHANTY VS	// // ()
207	WP(C)/0012948/2022	STATE OF ODISHA DILLIP KUMAR NAG VS	BHAKTADAS MOHANTY VS	// // ()
208	WP(C)/0012949/2022	STATE OF ODISHA PRASANTA KUMAR SWAIN VS	ULLASH CHANDRA MOHANTY VS	// // ()
209	WP(C)/0012950/2022	STATE OF ODISHA RAJALAXMI SETH VS	SUSHANTA KUMAR MISHRA VS	// // ()
210	WP(C)/0012951/2022	STATE OF ODISHA KRISHNA KUMARI PRADHAN VS	DEBADATTA MOHANTY VS	// // ()
211	WP(C)/0012952/2022	THE SUB COLLECTOR CUM OSD, BALLIGUDA SUBASINI DAS VS	SUSHANTA KUMAR MISHRA VS	// // ()
212	WP(C)/0012953/2022	STATE OF ODISHA ODISHA FOREST DEVELOPMENT CORP. LTD. VS	PITAMBAR JENA VS	// // ()
213	WP(C)/0012954/2022	RAMESH CHANDRA PATTNAIK SANGRAM JENA VS	SITANSU MOHAN SINGH VS	// // ()
214	WP(C)/0012955/2022	R.T.O.CHANDIKHOLE M/S.BECO ELEVATOR ENGINEERING,VISAKHAPATNA VS	ANUTAM MUKHERJI VS	// // ()
215	WP(C)/0012956/2022	NATIONAL ALUMINIUM COMPANY LTD.,BBSR CHAKRADHAR MISHRA VS	LOKANATH RATH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0012957/2022	VENKATARAMANA PAVULURI VS R.T.O.CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
217	WP(C)/0012958/2022	IMROZ KHAN VS COLLECTOR,CUTTACK	BIJAYA KUMAR PARIDA 2 VS	// 0 //
218	WP(C)/0012959/2022	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
219	WP(C)/0012960/2022	TUSHARKANTA BARAL VS R.T.O.CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
220	WP(C)/0012961/2022	BANAMALI BEHERA VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
221	WP(C)/0012962/2022	M/S. SAILABALA TRADERS, KENDRAPARA VS R.T.O.CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
222	WP(C)/0012963/2022	BASANTI UPADHAYA VS STATE OF ODISHA	U.K.DASH VS	// 0 //
223	WP(C)/0012964/2022	PRAVAKAR NATH VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
224	WP(C)/0012965/2022	RABINDRA KUMAR RAY VS STATE OF ORISSA	MANAS PATI VS	// 0 //
225	WP(C)/0012966/2022	SABITA RANI SASMAL VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
226	WP(C)/0012967/2022	SARASI LIMA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
227	WP(C)/0012968/2022	SEKH AGATAR ALI	TUSAR KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0012969/2022	RAMESH CHANDRA BEHERA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012970/2022	GOLEKHA BIHARI BARIKI	BIJAYA KUMAR NAYAK 3	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0012971/2022	MAMATA MANJARI SATAPATHY	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0012972/2022	CHATURBHUJA BRAHMA	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0012973/2022	KUMUDINI MISHRA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0012974/2022	RADHASHYAM PANIGRAHI	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0012975/2022	AMBIKA PRASAD JENA	MANAS RANJAN PRADHAN	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, ODISHA		//
235	WP(C)/0012976/2022	KHAGESWAR PRADHAN	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0012977/2022	BASANTI DASH	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0012978/2022	SRIKRUSHNA PALTASINGH	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0012979/2022	RUPDHAR ORAM	ARABINDA TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0012980/2022	STATE OF ODISHA HIMANSU KUMAR BERA VS	KSHIROD KUMAR ROUT VS	// // ()
240	WP(C)/0012981/2022	STATE OF ODISHA AJAYA KHATUA VS	AKSHAYA KUMAR SAHOO VS	// // ()
241	WP(C)/0012982/2022	STATE OF ORISSA BIJOY KUMAR ORAM VS	ARABINDA TRIPATHY VS	// // ()
242	WP(C)/0012983/2022	STATE OF ODISHA CHOUDHURY SATYABRATA MOHANTY VS	SAMEER KUMAR DAS VS	// // ()
243	WP(C)/0012984/2022	STATE OF ODISHA DHARAM BAI UROW @ ORAM VS	ARABINDA TRIPATHY VS	// // ()
244	WP(C)/0012985/2022	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	RAMESH KUMAR SAHU VS	// // ()
245	WP(C)/0012986/2022	STATE OF ODISHA JAGABANDHU BISOYI VS	SIDHESWAR MOHANTY VS	// // ()
246	WP(C)/0012987/2022	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SATRUGHANA DWIBEDY VS	GOPAL KRUSHNA MOHANTY VS	// // ()
247	WP(C)/0012988/2022	STATE OF ORISSA JALADHAR MOHARANA VS	GOPAL KRUSHNA MOHANTY VS	// // ()
248	WP(C)/0012989/2022	STATE OF ORISSA SABITA KUMARI BHOI VS	PRASANNA KUMAR SAHOO VS	// // ()
249	WP(C)/0012990/2022	GOVT. OF ODISHA RABINDRANATH BHOL VS STATE OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0012991/2022	MANAGOBINDA BARIK VS STATE OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// 0 //
251	WP(C)/0012992/2022	SIMANTINI JENA VS STATE OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// 0 //
252	WP(C)/0012993/2022	SARBESWAR BAGHA VS STATE OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// 0 //
253	WP(C)/0012994/2022	TRINATH MAHARANA VS STATE OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// 0 //
254	WP(C)/0012995/2022	SAHADEV MOHANTY VS STATE OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// 0 //
255	WP(C)/0012996/2022	SUKADEV JENA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
256	WP(C)/0012997/2022	PURNA CHANDRA PADHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
257	WP(C)/0012998/2022	BANAMALI MAJHI VS STATE OF ODISHA	SRIJAYAKRISHNA MOHAPATRA VS	// 0 //
258	WP(C)/0012999/2022	DIBAKAR PATRA VS STATE OF ODISHA	S.C.DASH VS	// 0 //
259	WP(C)/0013000/2022	AJAY KUMAR PATRA VS STATE OF ORISSA	LAXMI KANTA MOHANTY VS	// 0 //
260	WP(C)/0013001/2022	JOGESH CHANDRA BARIK VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
261	WP(C)/0013002/2022	SAFET KEUT	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0013003/2022	SANTOSH KUMAR MOHANTA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0013004/2022	JAYANTI DAS	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0013005/2022	THUNADHAR NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0013006/2022	RATNAKAR SAMAL	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0013007/2022	NABA KISHOR JOSHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0013008/2022	SAMBHU PANIGRAHI	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0013009/2022	ABHIMANYU PRADHAN	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0013010/2022	MADHU NAYAK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0013011/2022	GUPTESWAR PATNAIK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0013012/2022	BIPIN MAHARANA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0013013/2022	ASHOK KUMAR SIPANI	SIDHARTHA DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0013014/2022	UNION OF INDIA NAGESWAR KHARA VS	JYOTIRMAY GUPTA VS	// // ()
274	WP(C)/0013015/2022	STATE OF ODISHA LOCHANA SAMANTARA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
275	WP(C)/0013016/2022	STATE OF ODISHA NARAHARI JHARIA VS	AKSHAYA KUMAR SAHOO VS	// // ()
276	WP(C)/0013017/2022	STATE OF ORISSA BANSHIDHARA GIRI VS	PRAMOD KUMAR JENA VS	// // ()
277	WP(C)/0013018/2022	STATE OF ODISHA HRUSHIKESH MISHRA VS	S.K.SAMAL VS	// // ()
278	WP(C)/0013019/2022	STATE OF ODISHA RAJIB LOCHAN MAHANTA VS	DIGAMBARA MISHRA VS	// // ()
279	WP(C)/0013020/2022	UTKAL UNIVERSITY, BBSR SHUBHENDU KUMAR JENA VS	SANJAY RATH VS	// // ()
280	WP(C)/0013021/2022	OUAT, BBSR MIRZA MANSOR ALI BAIG VS	BRAJA MOHAN SARANGI VS	// // ()
281	WP(C)/0013022/2022	R.T.O.,ANGUL S.BHASKAR RAO VS	BRAJA MOHAN SARANGI VS	// // ()
282	WP(C)/0013023/2022	R.T.O.,RAYAGADA SUBRAT KUANR VS	BRAJA MOHAN SARANGI VS	// // ()
283	WP(C)/0013024/2022	R.T.O.,KEONJHAR SUNYESWAR SWAIN VS	UMESH CHANDRA MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0013025/2022	SATRUGHNA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0013026/2022	RAMESH CHANDRA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0013027/2022	BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
287	WP(C)/0013028/2022	TRILOCHAN LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0013029/2022	SUGATA BOSE VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
289	WP(C)/0013030/2022	JADAB KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
290	WP(C)/0013031/2022	PALLAVI PRADHAN VS BDA, BBSR	LINGARAJ SARANGI VS	// 0 //
291	WP(C)/0013032/2022	RANKANIDHI SAHOO VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
292	WP(C)/0013033/2022	PRASANTA KUMAR NANDA VS RECOVERY OFFICER,DEBT RECOVERY TRIBUNAL,CUTTACK	SUBASH CHANDRA SATPATHY VS	// 0 //
293	WP(C)/0013034/2022	AJIT KUMAR MISHRA VS STATE OF ODISHA	PRASANTA KU. JOSHI VS	// 0 //
294	WP(C)/0013035/2022	M/S.SATYABHAMA ASSOCIATES,GANJAM VS THE KARUR VYSYA BANK LTD.,KOLKATA	DEBARAJ MOHANTY VS	// 0 //
295	WP(C)/0013036/2022	MINATI BINDHANI	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0013037/2022	KHUSBU MUKHI	SUPRAVA BEHERA	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0013038/2022	REENABATI NAIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0013039/2022	RASMITA BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0013040/2022	M/S.PRAGATI CONSTRUCTION,BARGARH	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0013041/2022	ASHUTOSH MOHANTY	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0013042/2022	BENUDHAR SAHU	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		COMMISSIONER OF SALES TAX,ODISHA		//
302	WP(C)/0013043/2022	HARESH KUMAR AGRAWAL	SUBHAM AGRAWAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0013044/2022	M/S DEEPAK STEEL AND POWER LTD.	SANGRAMJEET SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0013045/2022	HARESH KUMAR AGRAWAL	SUBHAM AGRAWAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0013046/2022	M/S.B.B.INDUSTRIES,BOLANGIR	SOUMENDRA PATTANAIAK	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0013047/2022	BASANTA KUMAR NAYAK	RAMESH CHANDRA SAHOO 1	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0013048/2022	STATE OF ODISHA KHAGESWAR SWAIN VS	CHITTARANJAN PATNAIK VS	// // ()
308	WP(C)/0013049/2022	DIRECTOR(R AND R) AND EX OFFICIO ADDL. SECY. TO GOVT. GITANJALI NAYAK VS	SATYA SINDHU KASHYAP VS	// // ()
309	WP(C)/0013050/2022	STATE OF ORISSA AYODHYA SATAPATHY VS	L.K.MAHARANA VS	// // ()
310	WP(C)/0013051/2022	THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, ROURKELA JOHN SWAIN VS	SANTOSH KUMAR MAHANTY VS	// // ()
311	WP(C)/0013052/2022	STATE OF ORISSA NATABARA ROUT VS	NIRANJAN LENKA VS	// // ()
312	WP(C)/0013053/2022	STATE OF ODISHA LALAT KISHORE JENA VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
313	WP(C)/0013054/2022	STATE OF ODISHA NISIKANTA JENA VS PADMINI JENA	DEEPAK KUMAR SAHOO VS	// // JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CP/0000186/2018
314	WP(C)/0013055/2022	M/S.HINDUSTAN BUILDERS,BBSR VS	SUKANTA KUMAR DALAI VS	// // ()
315	WP(C)/0013056/2022	STATE OF ODISHA SRI JAGANNATH ALLOYS PVT. LTD. VS	SASWAT KUMAR ACHARYA VS	// // ()
316	WP(C)/0013057/2022	PRINCIPAL COMMNR. OF IT(CENTRAL), VISAKHAPATNAM BIRAKISHOR MOHANTY VS	PANCHANAN PANIGRAHI VS	// // ()
317	WP(C)/0013058/2022	STATE OF ORISSA KARUNAKAR PARIDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // // ()

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0013059/2022	SRI JAGANNATH ALLOYS PVT. LTD., ROURKELA VS PRINCIPAL COMMNR. OF IT (CENTRAL), VISAKHAPATNAM	SASWAT KUMAR ACHARYA VS	// ()
319	WP(C)/0013060/2022	SRI JAGANNATH ALLOYS PVT. LTD. VS PRINCIPAL COMMNR. OF IT(CENTRAL), VISAKHAPATNAM	SASWAT KUMAR ACHARYA VS	// ()
320	WP(C)/0013061/2022	JYOTIRMAYI BAIDYA VS R.T.O. AND TAX RECOVERY OFFICER,KEONJHAR	ASHIS MISHRA VS	// ()
321	WP(C)/0013062/2022	AJAYA KUMAR PANDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// ()
322	WP(C)/0013063/2022	SANTI SETHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// ()
323	WP(C)/0013064/2022	JAGANNATH ORAM @ TOPPO VS UNION OF INDIA	SANKAR PRASAD PANI VS	// ()
324	ABLAPL/0005792/2022	DEBENDRA KUMAR SAMAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHAIRA /108 /2022 ()
325	ABLAPL/0005793/2022	MADAN MOHAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	JAJPUR TOWN /166 /2022 ()
326	ABLAPL/0005794/2022	BHIKARI SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MOTANGA /56 /2018 ()
327	ABLAPL/0005795/2022	RAJU @ RAJENDRA SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MOTANGA /56 /2018 ()
328	ABLAPL/0005796/2022	TAI @ MOJINA @ MORJINA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TALABANIA /69 /2022 ()
329	ABLAPL/0005797/2022	NILAM PARWEEN	ARJEET MISHRA	PANIKOILI /97 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0005798/2022	STATE OF ODISHA BIDYADHAR SAMAL	SATYAJIT MOHAPATRA	// KHAIRA /108 /2022
		VS	VS	()
331	ABLAPL/0005799/2022	STATE OF ODISHA DIPTI RANJAN SAHOO	SRIKANTA PANDA	// BADAGODA P.S. /291 /2020
		VS	VS	()
332	ABLAPL/0005800/2022	STATE OF ODISHA AKASH NAIK @ GAJI	SANJEEV SWAIN	// CHANDRASEKHARPUR /54 /2020
		VS	VS	()
333	ABLAPL/0005801/2022	STATE OF ODISHA DANDAPANI SANTOSH KUMAR DORA	CHITTA RANJAN SWAIN	// BADAMBADI /119 /2022
		VS	VS	()
334	ABLAPL/0005802/2022	STATE OF ODISHA SIBA @ SIBA PRASAD DAS	DEEPAK KUMAR DAS	// KONARK /2 /2021
		VS	VS	()
335	ABLAPL/0005803/2022	STATE OF ODISHA GOPAL KRUSHNA NAYAK	ARIJEET MISHRA	// BORIGUMMA /56 /2022
		VS	VS	()
336	ABLAPL/0005804/2022	STATE OF ODISHA SUSANTA SAHU	JAYAKRISHNA MOHAPATRA	// BASUDEVPUR /9 /2022
		VS	VS	()
337	ABLAPL/0005805/2022	STATE OF ODISHA DILLIP MANTRY	PRIYA RANJAN SINGH	// BANKI /141 /2022
		VS	VS	()
338	ABLAPL/0005806/2022	STATE OF ODISHA AKASH MAHANANDA @ NANDA	AKSHAYA KUMAR SAHOO	// TITILAGARH /345 /2021
		VS	VS	()
339	ABLAPL/0005807/2022	STATE OF ODISHA SUDHAKAR SASAMAL	SIDHARTH PRASAD DAS	// GOLANTHARA (BERHAMPUR) /96 /2022
		VS	VS	()
340	ABLAPL/0005808/2022	STATE OF ODISHA ALI KHAN @ GOLAM ALI KHAN	KSHIROD KUMAR PAHIL	// JAJPUR SADAR /93 /2021
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0005809/2022	STATE OF ODISHA DUSASAN BEHERA VS	RANJIT MOHANTY VS	// DERABIS /70 /2022 ()
342	ABLAPL/0005810/2022	STATE OF ODISHA BABITA NAG VS	JNYANANANDA PANDA VS	// DHARAMGARH /184 /2021 ()
343	ABLAPL/0005811/2022	STATE OF ODISHA MUKESH NAYAK VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /164 /2022 ()
344	ABLAPL/0005812/2022	STATE OF ODISHA RAMESWAR PRASAD SINGH @ RAJA VS	MILAN KANUNGO VS	// NAYAGARH /61 /2022 ()
345	ABLAPL/0005813/2022	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	SANJIB KUMAR BHANJADEO VS	// MAHILA P.S. BUXIBAZAR /58 /2022 ()
346	ABLAPL/0005814/2022	STATE OF ODISHA SANTOSH ROUT VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /43 /2022 ()
347	ABLAPL/0005815/2022	STATE OF ODISHA BIJAY BARIK VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /43 /2022 ()
348	ABLAPL/0005816/2022	STATE OF ODISHA SANJAY MALLIK VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /29 /2022 ()
349	ABLAPL/0005817/2022	STATE OF ODISHA S. KALIA DORA @ BARA VS	BHABANI SHANKAR RAYAGURU VS	// NABARANGAPUR TOWN /430 /2021 ()
350	ABLAPL/0005818/2022	STATE OF ODISHA DEBASMITA SAMANTARAY VS	KALI PRASANNA MISHRA VS	// KHURDA SADAR /159 /2019 ()
351	ABLAPL/0005819/2022	STATE OF ODISHA GANESH DURGA @ DHANGADA MAJHI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// GOLAMUNDA /62 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0005820/2022	MUN AMUNDA @ MUNA KUMAR MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	DAITARI /24 /2021 () //
353	ABLAPL/0005821/2022	ASHOK SRICHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /45 /2022 () //
354	ABLAPL/0005822/2022	SATYA JYOTI BAG VS STATE OF ODISHA	PARSURAM PANDA VS	LOISINGHA(BOLANGIR) /136 /2022 () //
355	ABLAPL/0005823/2022	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MAHILA P.S. BUXIBAZAR /58 /2022 () //
356	ABLAPL/0005824/2022	S. PRAKASH DORA @ BARA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	NABARANGAPUR TOWN /430 /2021 () //

ORISSA HIGH COURT

MISC CASES FILED on :18/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2022 RVWPET(RPC)/1223/2015	AKSHAYA KUMAR DAS-MP	
2	9/2022 RVWPET(RPC)/1223/2015	AKSHAYA KUMAR DAS-MP	
3	46/2022 LAA/51/2006	LAND ACQ.OFFICER-MP	AG,ASC
4	52/2022 STREV/19/2022	M/S. LINGARAJ CASHEW INDUSTRY-MP	J.M.PATTNAIK
5	85/2022 SA/200/1998	FAKAMANI-MP	M/S.A.MOHANTY
6	86/2022 SA/200/1998	FAKAMANI-MP	M/S.A.MOHANTY
7	104/2022 CMAPL/396/2019	DREDGING and DESILTATION CO.PVT.LTD.-MP	M/S.GOPINATH MISHRA
8	105/2022 CMAPL/76/2022	GOPI PANDEY-MP	M/S S.C.SATPATHY,P.C.SWAIN
9	105/2022 CMAPL/76/2022	GOPI PANDEY-MP	M/S S.C.SATPATHY,P.C.SWAIN
10	119/2022 CONTC/2295/2022	HRUSIKESH PATNAIK-MP	M/S DILIP KUMAR SAHU
11	120/2022 MATA/101/2022	LALI @ SISTER ROSY-MP	SATYABRATA SUTAR
12	120/2022 CONTC/1388/2022	ASHALATA SAHOO-MP	
13	121/2022 MATA/53/2021	BANI PRIYA BISOYI-MP	AJODHYA RANJAN DASH
14	121/2022 CONTC/3271/2022	MALAYA KUMAR PANDA-MP	
15	122/2022 MATA/102/2022	DEEPMALA MISHRA-MP	AJAYA NAYAK
16	122/2022 CONTC/2427/2022	CHANDRAMANI JENA-MP	
17	123/2022 CONTC/3202/2022	PRADIP KUMAR JENA-MP	ADV
18	124/2022 CONTC/2838/2021	CHANDRA NANDI-MP	M/S.SOUBHAGYA DAS,K.C.MOHAPATRA,R.SAHOO
19	133/2022 RVWPET/127/2022	ARABINDA SENAPATI-MP	KUNAL KUMAR SWAIN
20	134/2022 RVWPET/127/2022	ARABINDA SENAPATI-MP	KUNAL KUMAR SWAIN
21	153/2022 CRLMP/966/2022	MANOJ KUMAR DASH-MP	SOUMENDRA PATTANAIAK
22	154/2022 CRLMP/99/2022	PRASANTA KUMAR DAS-MP	MR.N.MOHARANA, J.TRIPATHY(ASC VIG.)
23	155/2022 CRLMP/971/2022	SAROJ KUMAR BHUYAN-MP	DIBYAJYOTI SAHOO
24	196/2022 TRP(C)/178/2022	SUBHASHREE PRADHAN-MP	BIBHU PRASAD TRIPATHY
25	200/2022 FAO/174/2022	LEGAL MANAGER,M/S. NEW INDIA ASSURANCE CO. LTD	SUDEB KUMAR SARANGI
26	201/2022	LEGAL MANAGER,M/S. NEW INDIA ASSURANCE CO. LTD	SUDEB KUMAR SARANGI

27	FAO/174/2022 202/2022	LEGAL MANAGER,M/S NEW INDIA ASSURANCE CO. LTD.	SUDHEER KUMAR SARANGI
28	FAO/173/2022 203/2022	BIJAYA KUMAR PANIGRAHI-MP	PRAFULLA CH. NISWAL
29	FAO/180/2022 280/2022	MAHENDRA KUMAR NAYAK-MP	GOURI MOHAN RATH, M/S SANGRAM RATH
30	CRLREV/308/2019 515/2022	NAROTTAM PATRA-MP	M/S.N.C.PATI
31	CMP/211/2018 517/2022	DIN DAYAL AGARWAL-MP	MOHENDRA KUMAR MOHAPATRO
32	CMP/456/2022 518/2022	PRADEEP AGARWAL @ PRADEEP KUMAR ARARWAL-MP	MOHENDRA KUMAR MOHAPATRO
33	CMP/457/2022 519/2022	MAHAVIR DHARUA-MP	PRASANNA KUMAR MISHRA
34	CMP/458/2022 520/2022	AKSHAYA KUMAR SWAIN-MP	BIBEKANANDA BHUYAN
35	CMP/459/2022 521/2022	KRUSHNA CHANDRA SAHOO-MP	
36	CMP/353/2022 522/2022	LOKANATH BEHERA-MP	PRASANNA KUMAR NAYAK
37	CMP/284/2022 540/2022	DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SUDH MENDRA KUMAR GHOSE
38	MACA/238/2022 541/2022	DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SUDH MENDRA KUMAR GHOSE
39	MACA/238/2022 542/2022	DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SUDH MENDRA KUMAR GHOSE
40	MACA/238/2022 543/2022	MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO.	DEB ANISH PATNAIK
41	MACA/252/2020 548/2022	BISWANATH SATAPATHY-MP	KIRTAN DANG
42	WPC(OAC)/485/2009 549/2022	MARKAT KESHARI RAY-MP	MANOJA KUMAR KHUNTIA
43	WPC(OAC)/3261/2017 558/2022	DEBRAJ BASTI-MP	M/S.GAUTAM MUKHERJI
44	RSA/216/2016 559/2022	SARATABALA MOHANTY-MP	BIBEKANANDA BHUYAN
45	RSA/71/2022 560/2022	SARATABALA MOHANTY-MP	BIBEKANANDA BHUYAN
46	RSA/65/2022 561/2022	SADANANDA MOHANTA-MP	ABHISHEK DASH
47	RSA/115/2022 562/2022	ANNAPURNA DEI-MP	NIROD KUMAR SAHU
48	RSA/116/2022 587/2022	TAPI @ TUSHARA KUMAR NAIK-MP	
49	ABLAPL/9454/2020 588/2022	DIPAK@ DIPU ROUT-MP	
50	ABLAPL/2942/2022 589/2022	SHANKAR HEMBRAM-MP	
51	ABLAPL/8953/2020 790/2022	BAHADUR GURHANDI-MP	KIRTAN DANG
52	CRLA/674/2021 791/2022	BAHADUR GURHANDI-MP	KIRTAN DANG
53	CRLA/674/2021 792/2022	SABITA BEHERA-MP	MAHES DAS
54	CRLA/403/2022 793/2022	SABITA BEHERA-MP	MAHES DAS
55	CRLA/403/2022 794/2022	SUDHIR KISAN-MP	SURYAKANTA DWIBEDI
56	CRLA/404/2022 795/2022	SUDHIR KISAN-MP	SURYAKANTA DWIBEDI
57	CRLA/404/2022 796/2022	NATABAR SWAIN-MP	JUGAL KISHORE PANDA
	CRLA/213/2020		

58	854/2022 BLAPL/7931/2019	AJIT KUMAR PRUSTY-MP	PARSURAM PANDA
59	855/2022 BLAPL/143/2021	ABHAYA SABHASUNDAR-MP	MR. S.S. RAY(2), JUGALA KISHORE PANDA
60	856/2022 BLAPL/584/2022	SK. RAFIK-MP	CHANDAN SAMANTARAY
61	857/2022 BLAPL/4514/2022	CHAMPARANI KARKARA @ CHAMPA-MP	S.S.RAY (2)
62	858/2022 BLAPL/2818/2022	AMRITA KUMARI-MP	BINI MISHRA
63	859/2022 BLAPL/8117/2021	BABUA @ PRAKASH BEHERA-MP	
64	860/2022 BLAPL/4204/2022	DURYODHAN SAMANTARAY-MP	ASHOK SAHOO
65	861/2022 BLAPL/2387/2022	SARAT SAHANI-MP	SUSHANTA HARICHANDAN
66	862/2022 BLAPL/1433/2022	ITISHREE PATI-MP	JAYAKRISHNA MOHAPATRA, M/S BISWARANJAN SW
67	863/2022 BLAPL/7658/2021	RABIN MANDAL-MP	SNEHA SEAL
68	864/2022 BLAPL/1749/2021	SONU SISA-MP	RAJIB LOCHAN PATTNAIK
69	865/2022 BLAPL/3465/2022	RASHMI RANJAN SWAIN-MP	
70	1109/2022 CRLMC/44/2021	ANANTANARAYAN BEHERA-MP	GOPAL KRUSHNA MOHANTY
71	1110/2022 CRLMC/1363/2022	SUBHEN MAHAPATRA @ SOBHEN @ SOVEN MOHAPATRA	ARVIND MISHRA
72	1111/2022 CRLMC/1001/2021	KANHA@SUBODH TARAI-MP	BIPLAB KUMAR DASH
73	1112/2022 CRLMC/1277/2022	KRUTIBASA DAS-MP	NAGEN KUMAR BARIK
74	1113/2022 CRLMC/1367/2022	BRAJAKISHORE SAHOO-MP	PRANAB KUMAR GHOSE
75	1114/2022 CRLMC/1368/2022	RAJENDRA NATH LENKA @ RAJENDRA LENKA-MP	JUGALA KISHORE PANDA
76	1115/2022 CRLMC/1252/2022	MD. AKBAR-MP	SMRUTI RANJAN ROUT
77	1791/2022 WA/704/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
78	1792/2022 WA/704/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
79	1793/2022 WA/704/2022	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, AGA
80	1794/2022 WA/705/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
81	1795/2022 WA/705/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
82	1796/2022 WA/706/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
83	1797/2022 WA/706/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
84	6779/2022 WP(C)/12905/2022	PRAMILA NAYAK-MP	DEBENDRA PRADHAN
85	6780/2022 WP(C)/7408/2022	SUNIL MANOHAR MAHARATHY-MP	MADAN SUNDAR BEHERA
86	6781/2022 WP(C)/12906/2022	SK. ZAHID ALAM-MP	BIBHU PRASAD DAS
87	6782/2022 WP(C)/12909/2022	KOI CHENNA @ K.CHENNA REDDY-MP	MIHIR SEKHAR SAHOO
88	6783/2022 WP(C)/12911/2022	DIBAKAR PRADHAN-MP	DEBASIS TRIPATHY
89	6784/2022	TAPAN KUMAR BEHERA-MP	GANESWAR BEHERA

90	WP(C)/12910/2022 6787/2022	SRIKANTA MISHRA-MP	
91	WP(C)/10452/2022 6788/2022	PABITRA SETHI-MP	MANOJ KUMAR MOHANTY
92	WP(C)/6170/2022 6789/2022	BALUNKESWAR SARANGI-MP	SOUMYA RANJAN MOHANTY
93	WP(C)/12927/2022 6790/2022	M/S.BALASORE ALLOYS LTD.-MP	M/S.S.D.DAS
94	WP(C)/4157/2016 6791/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSR-MP	AMITAV BAGCHI
95	WP(C)/12933/2022 6792/2022	RIKTA JAGATI-MP	M/S.BIREN SANKAR TRIPATHY
96	WP(C)/5116/2016 6793/2022	ALEKH PRASAD TARAI-MP	MANOJ KUMAR MOHANTY
97	WP(C)/12766/2021 6794/2022	ALEKH PRASAD TARAI-MP	MANOJ KUMAR MOHANTY
98	WP(C)/12766/2021 6795/2022	LALAT KISHOR @ KUMAR KHUNTIA-MP	AKSHAYA KUMAR DORA
99	WP(C)/12936/2022 6796/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSR-MP	AMITAV BAGCHI
100	WP(C)/12937/2022 6797/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSR-MP	AMITAV BAGCHI
101	WP(C)/12935/2022 6798/2022	PURUSOTTAM MISHRA-MP	RAJIV KUMAR MAHANTA
102	WP(C)/12940/2022 6799/2022	T.RAVI-MP	SAPAN KUMAR PAL
103	WP(C)/22822/2020 6800/2022	SACHIKANTA SAMAL-MP	ULLASH CHANDRA MOHANTY
104	WP(C)/12944/2022 6801/2022	MADHURANI LALA-MP	KSHIROD KUMAR ROUT
105	WP(C)/11846/2022 6802/2022	RAMESH MOHANTY-MP	KSHIROD KUMAR ROUT
106	WP(C)/11842/2022 6803/2022	TRINATH JENA-MP	
107	WP(C)/11044/2022 6804/2022	KEDARNATH SAHOO-MP	TANMAY MISHRA
108	WP(C)/12945/2022 6805/2022	PUBLIC INFORMATION OFFICER, ODISHA-MP	AMIYA KUMAR MISHRA, AGA
109	WP(C)/12922/2022 6806/2022	PUBLIC INFORMATION OFFICER, ODISHA-MP	AMIYA KUMAR MISHRA, AGA
110	WP(C)/12922/2022 6807/2022	SANGRAM KESHARI ROUT-MP	ULLASH CHANDRA MOHANTY
111	WP(C)/12946/2022 6808/2022	SONALIKA SWAIN-MP	M/S.A.K.BUDHIA, N.K.ROUT, MR.P.K.PARHI(ASGI)
112	WP(C)/16708/2021 6809/2022	JITESH SHARMA-MP	KOUSIK ANANDA GURU
113	WP(C)/11356/2022 6810/2022	SUJATA NAYAK-MP	M/S.A.K.BUDHIA, N.K.ROUT, MR.P.K.PARHI(ASGI), MR
114	WP(C)/16709/2021 6811/2022	SURESH KUMAR MOHAPATRA-MP	ULLASH CHANDRA MOHANTY
115	WP(C)/12947/2022 6812/2022	PRASANTA KUMAR SWAIN-MP	ULLASH CHANDRA MOHANTY
116	WP(C)/12949/2022 6813/2022	KRISHNA KUMARI PRADHAN-MP	DEBADATTA MOHANTY
117	WP(C)/12951/2022 6814/2022	M/S.BECO ELEVATOR ENGINEERING,VISAKHAPATNAM-MP	HARTH SHANKAR PADHY
118	WP(C)/12955/2022 6815/2022	CUTTACK ORIYA BAPTIST CHURCH-MP	JAYDEEP PAL
119	WP(C)/11761/2022 6816/2022	SABITA RANI SASMAL-MP	SURYA NARAYAN PATNAIK
120	WP(C)/12966/2022 6817/2022	SEKH AGATAR ALI-MP	TUSAR KUMAR MISHRA
	WP(C)/12968/2022		

121	6818/2022 WP(C)/12971/2022	MAMATA MANJARI SATAPATHY-MP	SURYA NARAYAN PATNAIK
122	6819/2022 WP(C)/12975/2022	AMBIKA PRASAD JENA-MP	MANAS RANJAN PRADHAN
123	6820/2022 WP(C)/12981/2022	AJAYA KHATUA-MP	AKSHAYA KUMAR SAHOO
124	6821/2022 WP(C)/4887/2022	DEVI PRASAD DASH-MP	
125	6822/2022 WP(C)/12983/2022	CHOUDHURY SATYABRATA MOHANTY-MP	SAMEER KUMAR DAS
126	6823/2022 WP(C)/12539/2022	PRADEEP KUMAR PATRA-MP	PABITRA KUMAR NAYAK
127	6824/2022 WP(C)/12996/2022	SUKADEB JENA-MP	AJAYA KUMAR PRADHAN
128	6825/2022 WP(C)/35400/2021	SAMARENDRA PARIJA-MP	SITANSHU KUMAR DEY
129	6826/2022 WP(C)/24692/2012	MAYADHAR NAYAK andORS.-MP	M/S.RAJIB RATH
130	6827/2022 WP(C)/13010/2022	MADHU NAYAK-MP	SIDHARTH PRASAD DAS
131	6828/2022 WP(C)/3149/2021	JAGULEI THAKURANI BIJE-MP	BIBEKANANDA BHUYAN
132	6829/2022 WP(C)/1254/2019	SHIV PRASAD BHAGAT-MP	M/S.PRAFULLA KUMAR RATH
133	6830/2022 WP(C)/13029/2022	SUGATA BOSE-MP	UMESH CHANDRA MOHANTY
134	6831/2022 WP(C)/13027/2022	BIJAY KUMAR MOHAPATRA-MP	UMESH CHANDRA MOHANTY
135	6832/2022 WP(C)/13024/2022	SUNYESWAR SWAIN-MP	UMESH CHANDRA MOHANTY
136	6833/2022 WP(C)/13030/2022	JADAB KUMAR SAHU-MP	PRAFULLA KUMAR RATH
137	6834/2022 WP(C)/13031/2022	PALLAVI PRADHAN-MP	LINGARAJ SARANGI
138	6835/2022 WP(C)/12275/2022	DR. ANIL KUMAR SAHOO-MP	KAILASH CHANDRA KAR
139	6836/2022 WP(C)/13033/2022	PRASANTA KUMAR NANDA-MP	SUBASH CHANDRA SATPATHY
140	6837/2022 WP(C)/13034/2022	AJIT KUMAR MISHRA-MP	PRASANTA KU. JOSHI
141	6838/2022 WP(C)/21411/2020	SASTHI RANI MANDAL-MP	SANKAR PRASAD PANI
142	6839/2022 WP(C)/13035/2022	M/S.SATYABHAMA ASSOCIATES,GANJAM-MP	DEBARAJ MOHANTY
143	6840/2022 WP(C)/13036/2022	MINATI BINDHANI-MP	KRISHNA CHANDRA SAHU
144	6841/2022 WP(C)/13037/2022	KHUSBU MUKHI-MP	SUPRAVA BEHERA
145	6842/2022 WP(C)/13039/2022	RASMITA BEHERA-MP	KRISHNA CHANDRA SAHU
146	6843/2022 WP(C)/4914/2022	BIBEKANANDA BEHERA-MP	NIRMAL CHANDRA MOHANTY
147	6844/2022 WP(C)/13044/2022	M/S DEEPAK STEEL AND POWER LTD.-MP	SANGRAMJEET SENAPATI
148	6845/2022 WP(C)/13050/2022	AYODHYA SATAPATHY-MP	L.K.MAHARANA
149	6846/2022 WP(C)/270/2016	BASUDEV NANDI-MP	M/S.DEBA RANJAN MOHAPATRA
150	6847/2022 WP(C)/13051/2022	JOHN SWAIN-MP	SANTOSH KUMAR MAHANTY
151	6848/2022 WP(C)/13052/2022	NATABARA ROUT-MP	NIRANJAN LENKA
152	6849/2022	NISIKANTA JENA-MP	DEEPAK KUMAR SAHOO

153	WP(C)/13054/2022 6850/2022	M/S.HINDUSTAN BUILDERS,BBSR-MP	SUKANTA KUMAR DALAI
154	WP(C)/13055/2022 6851/2022	NISIKANTA JENA-MP	DEEPAK KUMAR SAHOO
155	WP(C)/13054/2022 6852/2022	SRI JAGANNATH ALLOYS PVT. LTD.-MP	SASWAT KUMAR ACHARYA
156	WP(C)/13056/2022 6853/2022	KARUNAKAR PARIDA-MP	PRASANTA KUMAR NANDA
157	WP(C)/13058/2022 6854/2022	SRI JAGANNATH ALLOYS PVT. LTD., ROURKELA-MP	SASWAT KUMAR ACHARYA
158	WP(C)/13059/2022 6855/2022	SRI JAGANNATH ALLOYS PVT. LTD.-MP	SASWAT KUMAR ACHARYA
159	WP(C)/13060/2022 6856/2022	JYOTIRMAI BAIIDYA-MP	ASHIS MISHRA
160	WP(C)/13061/2022 6857/2022	CHIEF COMMISSIONER-MP	M/S.BIMBISAR DASH
161	WP(C)/14079/2017 6858/2022	MONISHA BISWAL-MP	AMITABH MISHRA
162	WP(C)/4316/2022 6859/2022	MONISHA BISWAL-MP	DEBARAJ MOHANTY
163	WP(C)/4316/2022 6860/2022	AJAYA KUMAR PANDA-MP	LALATENDU SAMANTARAY
164	WP(C)/13062/2022 6861/2022	RAMA KALAR-MP	
165	WP(C)/38812/2020 6862/2022	RAMA KALAR-MP	
166	WP(C)/38816/2020 6863/2022	RAMA KALAR-MP	
167	WP(C)/38857/2020 6864/2022	RAMA KALAR-MP	
168	WP(C)/38865/2020 6865/2022	RAMA KALAR-MP	
169	WP(C)/38873/2020 6866/2022	RAMA KALAR-MP	
170	WP(C)/38880/2020 6867/2022	RAMA KALAR-MP	
171	WP(C)/38887/2020 6868/2022	RAMA KALAR-MP	
172	WP(C)/38898/2020 6869/2022	RAMA KALAR-MP	
173	WP(C)/38929/2020 6870/2022	SANTI SETHY-MP	KSHIROD KUMAR ROUT
174	WP(C)/13063/2022 6871/2022	JAGANNATH ORAM @ TOPPO-MP	SANKAR PRASAD PANI
	WP(C)/13064/2022		